

(d) whether people are put to great hardship on account of lack of proper roads, sewerage, drinking water etc. and water logging during rains; and

(e) if so, whether any estimates have been prepared and when the development work will be undertaken in these colonies ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) :

(a) Yes.

(b), (d) and (e) A project report for development of regularised unauthorised colonies to provide amenities like roads, sewerage, water supply, drains etc. had been prepared and is presently under preparation with the DDA. Meanwhile, instructions have been issued to the DDA and MCD that basic civic amenities may be provided in regularised unauthorised colonies on payment of development charges and on fulfilment of other conditions prescribed by the concerned local authorities. No time table has however, been laid down for regularisation of unauthorised colonies or their development which would depend on payment of development charges by beneficiaries.

(c) It has been laid down by the Govt. that development charges as determined by the DDA and MCD will be payable by the residents of the regularised unauthorised colonies. The details regarding fixation of development charges are being worked out.

Money Recovered from WHS and Preet Nagar Societies as Cost of Overhead Tank etc.

4219. SHRI KAMAL NATH : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the amount of money recovered from the Ministry of Works, Housing and Supply Co-operative House Building Society Limited towards proportionate cost of Central Overhead Tank and also towards cost of Trunk Outfall sewer with which the society has been connected; and

(b) whether any money has been recovered from the Preet Nagar Society also for the same purpose; if so, the amount thereof; if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) :
(a) and (b) The information is being collected and will be laid on the Table of the Sabha.

Stagnation in the Production of Oilseeds

4220. SHRI R.N. RAKESH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that despite release of hundreds of new varieties of oilseeds each year, with claims of high productivity there has been total stagnation in oilseeds production since 1970;

(b) if so, corrective steps taken proposed; and

(c) whether Government will bring out a consolidated list of all the new varieties released since 1950 with yield claimed in order to see the reasons for gross failure and stagnation in production ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) and (b) The production of oilseeds has started increasing in the recent past as indicated below :—

Year	Production (Lakh tonnes)
1970-71	96.30
1981-82	121.90
1982-83	105.50

There are good prospects of oilseeds production during the year 1983-84. The increase in production has been possible

through the timely supply of inputs, price support to groundnut, rapeseed and mustard, soyabean and sunflower, extension efforts including the popularisation of improved varieties particularly in areas under the Centrally Sponsored Schemes/Projects.

(c) The list of improved varieties of oilseeds for different States alongwith their suitability and average yield is already available, and the efforts are continued to popularise them.

Milk Production Estimates

4221. SHRI H.N. BAHUGUNA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government's attention has been drawn to news report in the Week (4-11 December, 1983) which brings into serious doubt the milk production estimates given by this Ministry which though claimed to be taken from the States are at variance with estimates of Central Statistical Organisation (30th Round—1975);

(b) whether imports of gift milk products are being stepped up contrary to project proposals in order to cover up failure of Op. Flood I and II in milk production and to keep the local citizens of 4 metro cities happy alongwith a few favourite "rural" dairies to show "success" of our Co-operatives; and

(c) whether Government will set up a study team of committed economists to look into the methodology used in milk production guesstimates arrived at by his Ministry and its technical arm, the Dairy Board ?

THE MINISTER OF AGRICULTURE
(RAO BIRENDRA SINGH) : (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

Allotment of Land to Group Housing Societies in Shahdara, Delhi

4222. SHRI DAYA RAM SHAKYA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact that out of 10 Cooperative Group Housing Societies which have been allotted land in CBD, Shahdara, physical possession of land has not been given by DDA to five Societies;

(b) if so, the particulars thereof and the reasons therefor; and

(c) the likely date when it is proposed to hand over the vacant physical possession of the land to these societies ?

THE DEPUTY MINISTER IN THE
MINISTRY OF WORKS AND HOUSING
(SHRI MOHAMMED USMAN ARIF) :
As per report of DDA answers are as follows :—

(a) and (b) Out of the 10 cooperative group housing societies which were allotted land in CBD Shahdara, possession could not be given by the DDA to 6 societies. The names of these societies and the reasons for not giving possession are indicated below :—

S.N.	Name of the Society	Reasons
1.	Nav Rachna C.G.H.S.	Encroachment at site
2.	Vivek C.G.H.S.	Encroachment at site
3.	Lions C.G.H.S.	Encroachment at site
4.	Vasant C.G.H.S.	Encroachment at site
5.	Golden C.G.H.S.	Encroachment at site
6.	Nirman C.G.H.S.	Encroachment at site